ECONOMIC Am PACT WITH NEPAL

- •760. SHRI M. S. GURUPADASWAMY: Will the Minister of Finance be pleased to state:
- (a) whether there is any proposal under Government's consideration to fign an economic aid pact with the Government of Nepal; and
- (b) if so, what will be the salient features of the pact?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) No, Sir.

(b) Does not arise.

EXPLORATION OF OIL AND NATURAL GAS IN GUJARAT AREA

SHRI DAHYABHAI •761.
V. PATEL:
I SHRI SURESH J. DESAI:

Will the Minister of Steel, Mines and Fuel be pleased to state: $\ensuremath{\mathsf{T}}$

- (a) how many persons have been employed for the exploration and drilling of natural gas and oil in the Gujarat area and how many of them 1 are (i) civil and other engineers and (ii) drilling experts:
- (b) how many out of them are non-Indian_s and what is their nationality;
- (c) what is the rate of emoluments and daily allowance of each class of engineers, drilling operators and other, technicians;
- (d) whether it is a fact that some foreign and other employees of the Assam Oil Company have been engaged at Cambay; if so, what is the salary they were drawing in Assam and what is it now; and
- (e) whether it is a fact that with every Russian engineer an interpreter has to be engaged; if so, what is the average salary of such an interpreter?

- THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) Out of a total of 893 persons, 3 are Civil Engineers and 14 other engineers. The number of drilling personnel is 212.
- (b) 38; out of which Russians are 27 and Rumanians 11.
- (c) A statement is laid on the Table of the Sabha. [See Appendix XXX, Annexure No. 51].
 - (d) No, Sir.
 - (e) No. Sir.

THEFT OF SPIKES BELONGING TO MILITARY FARM AT JUBBULPORE

- •762. Shri NIRANJAN SINGH: Will the Minister of Defence be pleased to refer to the answer given to Starred Question No. 399 in the Rajya Sabha on the 23rd August, 1960 and State:
- (a) when the theft of spikes belonging to the Military Farm at Jubbulpore was committed and reported to the civil police authorities;
- (b) from whose possession the articles were recovered; and
- (c) what is the number of persons who have so far been apprehended?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) Theft took place on 7th May, 1959 and was reported to the Police by the Military Farm authorities at Jubbulpore on the 18th May, 1959.

- (b) The recovery of a part of the stolen articles was effected by the civil police; it is not desirable to publicise the names of persons from whom they were recovered as the police authorities are proposing to file a case in the court soon.
- (c) 10 persons were originally apprehended by the police but only 5 of them are now considered to be involved.
- •?63. [Transferred to *the* 7th September, 1960 *as Unstarred question No. 517-B].*